Papers laid [8 July, 2019] on the Table 5

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 247/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table, a statement (in English and Hindi) of Market Borrowings by Central Government, during the year 2018-19.

[Placed in Library. See No. L.T. 131/17/19]

Report and Accounts (2012-13) of the KLDC, Thiruvananthapuram and related papers

जल शक्ति मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1)(b) of Section 394 of the Companies Act 2013:,
 - (a) Fortieth Annual Report and Accounts of the Kerala Land Development Corporation Limited (KLDC), Thiruvananthapuram, for the year 2012-13, together with the Auditor Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 114/17/19]

Report and Accounts (2017-18) of the CGTMSE, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:,

- (a) Eighteenth Annual Report and Accounts of the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Mumbai, for the year 2017-18, together with the Auditor[®] Report on the Accounts.
- (b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 227/17/19]

Report of CAG

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं नियंत्रक-महालेखापरीक्षक (कर्तव्य, शक्तियां तथा सेवा की शर्तें) अधिनियम, 1971 की धारा 19क के खंड (2) के अधीन एन.एम.डी.सी. लिमिटेड - केंद्रीय सरकार (वाणिज्यिक), इस्पात मंत्रालय, 2019 का प्रतिवेदन सं. 5 (निष्पादन लेखापरीक्षा) के प्रचालनात्मक कार्य-निष्पादन के संबंध में भारत के नियंत्रक और महालेखापरीक्षक के प्रतिवेदन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हं।

Reports of CAG

SHRI ANURAG SINGH THAKUR: Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:,

 (i) Report of the Comptroller and Auditor General of India for the year ended March, 2018, Assessment of Assessess in Entertainment Sector, Union Government, Department of Revenue, Direct Taxes (Report No.1 of 2019); and

[Placed in Library. See No. L.T. 132/17/19]

(ii) Report of the Comptroller and Auditor General of India on Audit of Preparedness for the Implementation of Sustainable Development Goals, Union Government (Civil), NITI Aayog (Report No.8 of 2019).

[Placed in Library. See No. L.T. 133/17/19]

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Thirtieth Report of the Department-related Parliamentary Standing Committee on Coal and Steel

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my senior colleague, Shri Pralhad Joshi, I lay a statement regarding status of implementation of recommendations contained in the Thirtieth Report of the Department-related Parliamentary Standing Committee on Coal and Steel on ÂReview of Performance of Coal Mines Provident Fund Organisation (CMPFO)Ê pertaining to the Ministry of Coal.